Statement-II (Rs. in crores)

	As on 31-3-87			
	Secured loans	Unsecured loans	Govt. loans	Equity
Bharat Electronics Limited .	4-35	127-77	64-89	54 00
Hindustan Aeronautics Limited	31-00	186-10	127-18	72-00
Bharat Dynamics Limited		8.70	8-70	20-45
Mishra' Dhatu Nigam Ltd.		3-20	3-20	137 - 34
Bharat.Earth Movers Ltd.	134-38	139-37	66-16	30-00
Goa Shipyrad Ltd.		2-30	2-30	8.42
Garden Reach Shipbuilders and Engineers Ltd.	10-40	100-31	84-97	449.00
Mazagaon Dock Ltd.	60-38	244-03	116-01	101-35
	240.51	Si 1.78	473.41	468-46

## **Agro-climate Planning**

4380. SHRIMATI RATAN KUMARI : Will the Minister of PLANNING be pleaed to state :

(a) whether the Planning Commission has drawn up comprehensive draft guidelines for implementing the concept of agro-climatic planning to boost farm production; and

(b) if so, the details thereof?

THE MINISTER OF PLAN-NING AND THE MINISTER OF PROGRAMME IMPLEMENTA-TION (SHRI MADHAVSINH SOLANKI) : (a) Yes, Sir. The Planning Commission has drawn up a set of draft guidelines for agricultural planning at the agro-climatic regional level as a framework for ' the work to be undertaken by the 15 Zonal Planning Teams set ap it.

(b) Since the basic rationale for agricultural development planning at the agro-climatic regional level stems from the act that agricultural planning by a centralised agency is end ;red loss effective because of the large regional diversities, the draft lines are indicative in nature. Some of the important approaches and issues highlighted in the draft guidelines are as under :—

(i) While drawing up regional Plans, advantage is to be taken of the existing body of research stiudes and data which could enable the identification of both the growth factors and hurdles to agricultural development.

(ii) Optimum land use planning based on tepography, se teristics, ifigability classification, profitability "potential indicators, etc. would form the basis for recommending cropping patterns and non-crop base activities rach as dairying, animal husbandry, pisciculture and farm forestry.

(iii) An assessment is to be made of the available technology backup, as well as the gaps to be filled therein, for both resource inventorying and projected future requirements of production systems.

(iv) Projections of the population and rural labour force, and the employment implications of the regional plan are also to be attempted.

(v) Essential linkages of production pogrammes with input supply systems and product markets and related issues are to be considered comprehensively.

(vi) The effect of the institutional framework on agricultural development and policy measures fcr improving it will be an important area of study by the Planning Teams.

## News Item Captioned 'Pensioners Feel Betrayed'

4381. SHRI SURESH KALMADI .Will the PRIME MINISTER be pleased to state :

(a) whether Government's atten tion has been drawn to the news item captioned "Pensioners Feel Betrayed' which appeared in Hindustan Times-of the 17th May, 1988 about the old pensioners who retired before 1973;

(b) whether Government have received representations from the pensioners on the alleged injustice done to them; and

(c) if so, what action has been taken by Government to remove the misunderstanding and to do justice according to the revised liberalised pension?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b) Yes, Sir.

to Questions

(c) As per the Government of India Ministry of Finance O.M. No., F. 1(3)/EV/83 dated 22-10-1983 as ajnend of from time to time, the psnsioners who retired before 1973 were given the benefit of the slab formula which takes into account the qualifying service upto 33 years and the higher ceiling of Rs. 1500/-for pension with effect from 1-4-1979. Further as per the recommendations of the Fourth Pay Commission the Government has issue O.M. No. 2/l/87-PCl(I) dated 16-4-198/ enhancing the pension of such pre-73 pensioners also. The Government do not think that any injustice has been done to any class of Central Government Pensioners.

## Establishment of Flood Forecasting Station in Andhra Pradesh

4382. SHRI TALARI MANO HAR .Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of flood fore-casi ing stations established by Central Water Commission in Andhra Pradesh; and

(b) the number of forecasts made by these forecasting stations in Andhra Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRI-SHNA SAHI) : (a) Nine.

(b) Three hundred eighty-one.

## **Constitution High** Level Committee

4383. SHR[ TALARI MANO HAR : Will ihe Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the Central Government constituted a